

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4485
TO BE ANSWERED ON 23.03.2021**

DAKSH YOJANA

4485. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the number of people trained under the skill development programme, Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (DAKSH) Yojana since inception of the programme till date, State-wise;
- (b) the amount spent under PM DAKSH during the said period, State-wise;
- (c) whether the Government is planning to take special measures under the scheme for further technical skill upgradation after COVID 19 pandemic; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): The Ministry of Social Justice & Empowerment integrated various skilling programmes for its target group under one scheme in the name of Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Yojana during 2020-21 for imparting skill development trainings through Apex Corporations viz. National Scheduled Castes Finance and Development Corporation, (NSFDC), National Backward Classes Finance and Development Corporation (NBCFDC), and National Safai Karamcharis Finance and Development Corporation (NSKFDC) to their respective target groups.

Target Group of Corporations are as under:

NSFDC - Scheduled Castes

NBCFDC- Other Backward Classes (OBCs)/Economically Backward Classes (EBCs)/De-notified Tribes (DNTs)

NSKFDC- Safai Karamcharis including Waste pickers.

Under PM-DAKSH Yojana, during the financial year 2020-21, NSFDC has sanctioned training programmes for 10730 trainees, out of which 3056 trainees have commenced.

NBCFDC has sanctioned skill development training programmes for 18,884 trainees in the year 2020-21, out of which 4282 trainees have commenced.

NSKFDC has sanctioned training to 10,000 number of trainees, out of which 7564 trainees for safai karamcharis/waste pickers have already been commenced.

Details of state-wise sanctioned number of trainees, fund allotted, training commenced and amount disbursed under PM DAKSH are given at **Annexure**.

(c) & (d): Corporations has already conveyed to all the Sector Skill Councils/Training Institutes to adhere the Standard Operating Procedure (SOP) of Government of India regarding health and safety measures by including mask, hand sanitation, social distancing etc during the conduct of training programme.

Annexure referred in reply to parts (a) and (b) of Lok Sabha Unstarred Question No. 4485 for answer on 23.03.2021 regarding DAKSH Yojana

I. National Backward Classes Finance and Development Corporation (NBCFDC)

Details State-wise Skill Development Training Provided to target group by NBCFDC in year 2020-21 under PM-DAKSH Yojana (As on 10.03.2021)					
Sl. No	State	No. of trainees sanctioned	Amount Allocated (Rs. in Lakhs)	No. of Training commenced	Amount Disbursed* (Rs. in Lakhs)
1	Andhra Pradesh	610	61.11	30	0.85
2	Assam	1020	108.24	120	4.59
3	Bihar	1283	141.30	303	20.65
4	Chhatisgarh	470	62.81	120	7.04
5	Delhi	625	80.26	155	11.52
6	Gujarat	857	146.37	317	15.85
7	Haryana	650	90.87	369	19.36
8	Himachal Pradesh	120	11.11	40	2.15
9	J&K	440	74.68	240	19.68
10	Laddakh	90	17.45	60	4.74
11	Jharkhand	300	38.46	0	0.00
12	Karnataka	660	84.41	0	0.00
13	Kerala	550	78.97	180	14.41
14	Madhya Pradesh	1360	246.54	210	14.88
15	Maharashtra	1190	155.98	80	7.78
16	Manipur	185	37.24	157	11.60
17	Meghalaya	60	2.99	60	1.50
18	Odisha	357	46.55	120	6.24
19	Punjab	590	77.62	160	5.48
20	Rajasthan	1151	168.45	271	20.19
21	Sikkim	160	25.48	110	4.87
22	Tamil Nadu	1181	151.68	186	11.95
23	Telangana	650	46.05	0	0.00
24	Tripura	30	2.57	30	0.94
25	Uttar Pradesh	2835	315.89	591	34.76
26	Uttarakhand	750	88.78	30	1.73
27	West Bengal	710	90.23	343	13.90
	Total	18884	2452.09	4282	256.66

Note:- Due to restriction of COVID-19 lockdown, skill training could only be sanctioned in October/November, 2020.

* Disbursal of payment is milestone based.

II. National Safai Karamcharis Finance & Development Corporation (NSKFDC)

State-wise details of training programmes sanctioned, funds allocated, training commenced and amount disbursed under PM DAKSH during F.Y. 2020-21 upto 17.03.2021

Sl. No.	State	Total no. sanctioned	Funds allocated	Training Commenced	Amount disbursed
1	Andhra Pradesh*	100	400000	95	0.00
2	Assam	172	1376000	162	3.36
3	Bihar	1072	7744000	786	19.24
4	Chhattisgarh	264	1632000	186	5.82
5	Gujarat	264	1712000	0	0.00
6	Haryana	262	1536000	243	4.84
7	Himachal Pradesh	70	440000	59	1.96
8	Jammu & Kashmir	79	632000	63	2.52
9	Jharkhand*	207	1656000	110	0.00
10	Karnataka	213	1704000	59	2.36
11	Kerala*	345	2760000	0	0.00
12	Madhya Pradesh	750	4400000	499	8.98
13	Maharashtra	1160	8080000	1150	27.68
14	NCT of Delhi	173	1384000	173	1.32
15	Odisha*	192	1536000	109	0.00
16	Punjab	286	2920000	231	2.24
17	Rajasthan	739	5192000	694	2.00
18	Tamilnadu*	383	3064000	0	0.00
20	Tripura*	38	304000	37	0.00
21	Uttar Pradesh	2062	15296000	1984	55.84
22	Uttarakhand	225	1800000	120	0.00
23	West Bengal	944	5952000	804	14.62
Total		10000	71520000	7564	152.78

* The claim of the training programme is yet to be received.

III. National Scheduled Castes Finance and Development Corporation (NSFDC)

State/UT-wise details of training commenced and amount spent under PM-DAKSH Yojana, during the year 2020-21 (as on 17.03.2021)					
Sl. No.	Name of State/UT	Number of trainees sanctioned	Amount Allocated/ Sanctioned (Rs. in lakh)	Training Programme commenced for number of trainees	Amount Released (Rs. in lakh)
1	Andhra Pradesh	610	100.49	90	The training programmes have been commenced w.e.f. 15.02.2021. Some of the claims received from training institutes for release of fund, are under scrutiny.
2	Assam	375	85.03		
3	Bihar	650	79.54	210	
4	Chhattisgarh	255	40.63		
5	Delhi	70	10.60	70	
6	Gujarat	400	57.01	268	
7	Haryana	200	43.84	70	
8	Himachal Pradesh	140	20.14	60	
9	Jammu & Kashmir	160	22.45	80	
10	Jharkhand	60	3.96		
11	Karnataka	870	102.82		
12	Kerala	290	104.13	80	
13	Madhya Pradesh	900	260.65	297	
14	Maharashtra	460	74.32	190	
15	Manipur	60	13.04		
16	Odisha	270	38.88	60	
17	Puducherry	50	4.24	16	
18	Punjab	690	79.31	260	
19	Rajasthan	1095	184.56	210	
20	Tamil Nadu	400	47.17	30	
21	Telangana	240	41.04	150	
22	Tripura	25	1.43		
23	Uttar Pradesh	2080	337.63	715	
24	Uttarakhand	120	14.59		
25	West Bengal	260	29.59	200	
(a)	Total	10730	1797.09	3056	
(b)	Add: Monitoring expenses @ 3% on (a) above		53.91		
Grand Total (a + b)			1851.00		

Note	(i) Due to restrictions of COVID-19 pandemic, Skill Training programmes could only be sanctioned in the month of December, 2020 and January, 2021.
	(ii) Release of fund is made on milestone basis as per Common Norms issued by Ministry of Skill Development and Entrepreneurship, Government of India.